

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.472
TO BE ANSWERED ON 13.12.2018**

INCREASE OF POWER GENERATION

472. SHRI V. ELUMALAI:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government had finalised a plan to add 78,000 MW of generation capacity and encouraged the setting up of gas based power plants to fulfil this, on the basis of their shorter gestation periods and also based on the assurance of an adequate quantity of domestic gas by the Ministry of Petroleum and Natural Gas;**
- (b) whether new plants of 9,000 MW capacity were planned and accordingly Independent Power Producers have built these plants based on the Government's plan to allocate gas as and when commissioned; and**
- (c) if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER
AND NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) to (c): The Government of India had set a capacity addition target of 78,700 MW during 11th plan (2007-12) which included 6,843 MW of Gas based capacity. Against the target of 6,843 MW gas based capacity, 5155.9 MW capacity had been achieved during 11th Plan (Central: 740 MW, State: 1885.4 MW & Private: 2530.5 MW).

Empowered Group of Ministries (EGoM) on pricing and utilization for natural gas under New Exploration and Licensing Programme (NELP) made allocation of KG D6 gas to Power sector. Empowered Group of Ministers (EGoM) in its meeting dated 08.01.2009 had decided that "subject to the availability of gas, necessary allocations from RIL KG D6 fields will be made to these projects in pipeline as and when they are ready to commence production."
